

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/11/2017

NAME OF THE PETITIONER(S)

: JAGAN THEVERVELIL

NAME OF THE RESPONDENT(S)

: SKY GREEN PLANTATIONS & PRODUCE PVT LTD

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

RUPA. J. THARAYIL

Counsel for petitroner ?

ORDER

Counsel for Petitioner present. No representation on behalf of Respondent. Counsel for the Petitioner prayed for time to report outcome of the settlement. At request, time is enlarged. Put up on **05.03.2018** at **10.30** A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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